tional year of Shelter for Homeless in 1987;

(b) what ig the estimated number of rural homeless families i_n Madhya I Pradesh and by when they are likely to be provided with houses?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIB SINGH): (a) Yes, Sir. The State Govern-ments/UT Administrations constituted committees and also designated focal points to accelerate the formulation, implementation and monitoring of various shelter programme's. Further, the scheme of Allotment of House-sites and construction assistance which forms part of Point No. 14 of the 20-Point Programme, 1986 was one of the scheme_s designated as the National Demonstration Projects under IYSH. The accelerated pace of implementation of the scheme is illustrated by the fact that during the year 1987, 8.94 lakh families were allotted house-sites and construction assistance was provided to 4.16 lakh families in the rural areas by various State Govts/UT Admns.

(b) According to 1981 census, there was 2.79 lakh rural houseless population in M.P. However, under the scheme of the Housesites and Construction Assistance, since Sixth Five Year Plan, and upto 31st December, 1987, 2.77 lakh families were allotted housesites and construction assistance was given to 2.62 lakh families in the rural areas of M.P.

Welfare schemes for disabled children in 1VT.P.

1825. SHRI AJIT P. K. JOGI: SHRI DURGA PRASAD JAMUDA:

Will the Minister of WELFARE be pleased to state; • !5ifff

(a) what are the details of the scheme introduced for the welfare of disabled children in the State of Madhya Pradesh during the last three years;

- (b) the amount spent during this period for the purpose; and
- (c) what is the estimated number of disabled childre $_n$ in the State and whether any initiative has been taken to make them useful citizens of the nation?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI-MATI iSUMATI ORAON); (a) and (b) Scheme_s take_n up by Government of India for the welfare of the disabled children are applicable in all States including Madhya Pradesh.

A statement in respect of such schemes is placed on the Table of the House. (See below).

(c) I_n the year 1981, the National Sample Survey Organisation conducted a sample survey Of disabled persons covering only physical disabilities.

According to thi_s survey the percentage of physically disabled children (0 - 14 years) is approximately 3%.

Regarding the mentally retarded children no reliable statistics are available.

Statement

(i) The Sehem_e of Assistance to Organisation for Disabled persons:-

Grant-in-aid is give_n to Vol. Organisations who are engaged in providing education, training and rehabilitation facilitie_s to Disabled persons. The applications of such Organisations are received through the State Govt, of Madhya Pradesh for grant-in-aid. The details of grants-in-aid released during fl984-85, 1985-86 and 1986-87 to Organisations i_n the State of Madhya Pradesh is as under:—

1984-85.			÷	Rs.	3.01	lakhs	
1985-86.	ž	*		Rs.	8.49	la	hs
1986-87.				Rs.	2.93	lat	ch s

(ii) Scheme of Assistance to Disabled Persons fo_r Purchase/ fitting of aids/appliances:—

This scheme was launched on the occasion Of the International Year of Disabled Persons (1981) with the object of providing neces. sary aids to the disabled persons for their physical rehabilitation. Under the scheme grants are given lo Organisations including Voluntary autonomous bodies under the State/Central Governments to provide aids whose value range_s between Rs. 25/- and Rs. 3,000/. to disabled perons (i) free of cost if their income is less than Rs. 1200/-p.m. and (ii) at 50% cost if the income range, between Rs. 1201/-to Rs. 2500/-. The scheme is now implemented through implementing agencies spread all over the country. The details of grant released during 1984-85, 1985-86 and 1986-87 to State of Madhya Pradesh is as under:-

(iii) Scholarships fo_r the Disabled Persons:—

Realising that handicapping condition is usually coupled with poverty) Government of India have a scheme for providing scholarships to physically handicapped students for pursuing education from IX class onwards. Scholarships are also provided for technical and professional training, correspondence courses of study, and on the job training of the handicapped. In addition to the scholarship which varies depending on the course of study, reader's allowance to the blind, prosthetic/transport allowance to orthopaedically handicapped is also available. The fund released to Madhya Pradesh Government under the scheme during 1984-85, 1985-86 and 1986-87 is as under:-

1984-85	\mathcal{A}	ŝ.	21	Rs.	17,00,000
1985-86	60	*		Rs.	-
1986-87	40	*		Rs.	29,21,189

(iv) District Rehabilitation Centre:—

The fund related to Madhya Pradesh Government under the Scheme during 1984-85, 1985-86 and 1986-87 is as under:

1984-85		*	(4)	-		
1985-86	47	×	. Rs.	15,60,000.00		
1986-87		Q.	0.00	-		

Thi_s i_{s a} pilot projected sanctioned in March '86 covering 2 Primary Health Centres in the District of Bilaspur (Madhya Pradesh) where comprehensive services to the disabled including children are provided. This schem_e i_s being implemented directly by the Government of Madhya Pradesh.

Wheat demanded by Maharashtra

1826. SHRI PRAMOD MAHAJAN: Will the Minister of AGRICULTURE be pleased to state.

- (a) what is the total quantity of wheat requested by Government of Maharashtra for relief work at concessional rates during the period April, 1987 t₀ January, 1988;
- (b) whether the demand has been met; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) 40,000 Tonne_s of wheat.

(b) No, Sir.

(cT As per the current policy of Government of India, foodgrains are to be allocated to the State Governments for drought' relief works only at the issue price for Public Distribution System (PDS).